

AI

0459492

1/6

1.96

Hon. Mr. V. K. Sethi, A.M.
Hon. Mr. D. C. Verma, B.M.

None of the respondents.
Hon. Mr. Sethi on 20.1.97

✓
D.M. A.M.

take up
Q. No. 97
14/1/97

20.1.97

No change D.M. adjourn to
25.3.97

✓
D.M.

25-3-97

Hon. Mr. V. K. Sethi, A.M.
Hon. Mr. D. C. Verma, B.M.

None for parties.

List on 04-6-97 for
hearing.

✓

04/6/97

Hon. Mr. V. K. Sethi, A.M.
Hon. Mr. D. C. Verma, B.M.

None for applicant. There is
no application on their behalf
for adjournment of the case. Record
shows that on the previous several
occasions no body put in appearance on
behalf of applicant.

In the circumstances, the case is
dismissed for default of the appli-
cant.

J.M.

✓
A.M.

02
Copy prepared
6/6/97